

098

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. /DHC/GAZ.-IIB/G-8/NCLT/2023

Dated :

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Principal District & Sessions Judge,
South-East District,
Saket Courts, New Delhi.



Sub.: Appointment of Shri Naveen Kumar Kashyap, DHIS as Registrar, NCLT

Sir,

I am directed to forward herewith a copy of letter dated 05.09.2023 received from the Secretary, National Company Law Tribunal, on the above subject, and to request you to relieve Shri Naveen Kumar Kashyap, an officer of Delhi Higher Judicial Service with immediate effect so as to enable him to join as Registrar, National Company Law Tribunal, on deputation basis, initially for a period of three years from the date of assumption of charge.

Yours sincerely,

Encl.: As above

(Shankar Singh)
Joint Registrar (Gaz.-IIB)
for Registrar General

Endst. No. 6593 - 6596 DHC/GAZ.IIB/G-8/NCLT/2023

Dated: 13/09/2023.

Copy forwarded for information and necessary action to:-

1. The Secretary, National Company Law Tribunal, 6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi-110003.
2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
3. The Joint Registrar (Gaz-IA), Delhi High Court, New Delhi
4. The Joint Registrar (Gaz-IB), Delhi High Court, New Delhi

Judl. Br.

(Sandeep Kumar)
Administrative Officer (Judicial)(Gaz.-IIB)

Pr. D&S J (H. Qs)
officiating
14/9/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 69919-69958 / F. 5(1)/2023

Dated, Delhi the 18 SEP 2023

Sub:- Appointment of Sh. Naveen Kumar Kashyap, DHJS as Registrar,
National Company Law Tribunal on deputation basis.

Copy forwarded for information and necessary action to:-

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1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

